

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 118 OF 2016**

**AND**

**APPEAL NO. 151 OF 2016**

**Dated: 23<sup>rd</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 118 OF 2016**

**Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission ...Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Aniket Prasoan  
Mr. Abhishek Kumar  
Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2

**APPEAL NO. 151 OF 2016**

**National Solar Energy Federation of India ...Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission ...Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **08.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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